NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No. 186/252/HDB/2017	
NAME OF THE COMPANY	Task Force Interiors Pvt Ltd	
NAME OF THE PETITIONER(S)	Task Force Interiors Pvt Ltd	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the	ne Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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			v .
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CSV. Srinivasa Raro PCS

srinival. vattikudi @ grail. com Mi. 9866693690 blas

<u>ORDER</u>

Heard. V.Srinivasa Rao, Ld. PCS for Petitioner.

Issue notice to the ROC and post the case after four weeks.

Case is posted to 05.12.2017.

Member (T)

Member (J)